NOTICE

IN SUPERSESSION of the Notice No. RJ-1/Regular/939/2025, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on 23rd April 2025:

Ι

The Division Bench comprising of the **Hon'ble Shri Justice Sarang V. Kotwal** and the **Hon'ble Shri Justice S.M. Modak**will take up Their Lordships' extant judicial assignment.

II

The Single Bench presided over by the **Hon'ble Shri Justice Shyam C. Chandak** will take up His Lordship's extant judicial assignment.

Dated this 22^{nd} day of April, 2025

By Order

sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-**(H. M. Bhosale)**Registrar (Judl-I),
High Court, A.S., Bombay.